

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal NO...../2006 @ Special Leave to Appeal (Civil)No(s).13231/2003

FIRDOUS OMER (D) BY LRS. & ORS.

Petitioner(s)

VERSUS

BANKIM CHANDRA DAW (D) BY LRS. & ORS.

Respondent(s)

Date: 28/07/2006 This appeal was called on for Judgment today.

For Petitioner(s)

Mrs Sarla Chandra,Adv.

For Respondent(s)

Mr. G.S. Chatterjee,Adv.

Mr. Ranjan Mukherjee,Adv.

Mr. Ghanshyam Joshi,Adv.

Hon'ble Mr.Justice P.K.Balasubramanyan pronounced the Judgment of the Bench comprising

Hon'ble Mr.Justice S.B.Sinha and His Lordship.

Leave granted.

The appeal is dismissed in terms of the signed judgment.

No costs.

(Satish K. Yadav)

Court Master

(Phoolan Wati Arora)

Court Master

(Signed reportable judgment is placed on the file)